

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 21.08.2025

COURT OF REGISTRAR

(HYBRID MODE)

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 4872 of 2025 in Comp. App. (AT) (Ins) No. ____ of 2025	Komal Sandeep Bansal Vs. ---	Arpit R Singhvi
2.	I.A. No. 4878 of 2025 in Comp. App. (AT) (Ins) No. ____ of 2025	Anuj Sharma, Suspended Board of Director of VHV Beverages Pvt. Ltd. Vs. Pankaj Mahajan & Ors.	Abhishek Anand
3.	I.A. No. 4921 of 2025 in Comp. App. (AT) (Ins) No. ____ of 2025	Hero Fincorp Ltd. Vs. Feedback Power Operations & Maintenance Services Pvt. Ltd.	Sharad Tyagi

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